

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 136**

**COMP.APPL/119(CH)2022**  
**And**  
**CP No. 77/Chd/Pb/2020**

**IN THE MATTER OF**

**Shri Manmohan Singh Kalsi & Ors.      ...**

**Petitioner**

**Versus**

**Kalsi Pumps Pvt. Ltd.      ...**

**Respondent**

**Under Section: 241, 242, CA 2013**  
**Rule: 11, NCLT**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 07.06.2024.

Sd/-

**Court Officer**